

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 29-07-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	POCSO SPL CASE	100231/2017	PANT NAGAR POLIEC STATION Vs PRABHU SANTOSH KHEDEKAR	
2	BAIL APPL POCSO	100628/2020	Ashwini Janardan Waghmare Vs State R C F Police Station	D A Shinde
<b><u>EVIDENCE</u></b>				
3	POCSO SPL CASE	100549/2019	The State of Maharashtra - Kanjurmarg Police Station Vs Dharmendra Indrajit Jaiswal and Ors. 01	PP
<b><u>CHARGE</u></b>				
4	POCSO SPL CASE	100116/2019	The State of Wadala T T Police Station Vs Surendrakumar Radheshyam Jaiswal	PP Adv. Sachin Thorat
5	POCSO SPL CASE	100217/2019	The State of Maharashtra - Bandra Police Station Vs Ajim Akbar Ansari @ Ajim Khan	APP
6	POCSO SPL CASE	100361/2019	The State of Maharashtra - Chembur Police Station Vs Nilesh Bhagoji Varak @ Dudha	PP
<b><u>COMPLIANCE</u></b>				
7	POCSO SPL CASE	100363/2017	SHIVAJI NAGAR POLICE STATION Vs HASAN (BABA) ISMAIL PARKAR AND ANOTHER 01	
<b><u>APPEARANCE</u></b>				
8	POCSO SPL CASE	100661/2018	The State of Nehru Nagar Police Station Vs Sunil Madanlal Goswami and Other 01	PP
9	POCSO SPL CASE	100231/2019	The State of Maharashtra - Worli Police Station Vs Sadnand Vitthal Dinkar	Adv. Bhaktwani

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ SMT REKHA N. PANDHARE**  
**COURT 40 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 29-07-2020**

---

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	POCSO SPL CASE	100310/2019	The State of Maharashtra - Navghar Police station Vs Devchand @ Nandu Dadarao More and another 1	PP
11	POCSO SPL CASE	100754/2019	The State of Maharashtra - R.C.F. Police Station Vs Radha Venketeshwarrao Kodmechili and other 03	PP
12	REMAND APPL POCSO	100355/2020	STATE GOVERNMENT BKC Police Station Vs Shoib Salim Bijalwala	SPP
<b><u>REPORT</u></b>				
13	POCSO SPL CASE	100348/2016	THE STATE OF MANKHURD POLICE STATION. Vs MUJAHID MOHAMMAD ISLAM SHAIKH	
14	POCSO SPL CASE	100300/2018	The State of Nirmal Nagar Police Station Vs Suraj Mantaj Shaikh	z

---